

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:6716
ANSWERED ON:06.05.2010
RAJIV GANDHI LPG VITRAKYOJANA SCHEME
Singh Shri Bhola

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has launched Rajiv Gandhi LPG Vitrak Yojana (RGLVY) in rural areas;
- (b) if so, the salient features of the scheme including the norms/criteria fixed for distributorship;
- (c) the number of distributors appointed in the States since launch of the scheme, State-wise;
- (d) whether the Government has received complaints in regard to certain irregularities in the allotment of distributorship;
- (e) if so, the details thereof; and
- (f) the follow up action taken thereon ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): `Rajiv Gandhi Gramin LPG Vitrak Yojana` (RGGLVY) scheme which primarily aims at providing LPG to the rural households, including BPL families has been launched on 16.10.2009. Salient features of the scheme are :-

- (i) The LPG agencies under the RGGLVY will be of small size requiring lesser finance/ infrastructure,
- (ii) The distributor himself will manage the agency with the help of his/her family member and one or two employees.
- (iii) Age limit for the distributor to be between 21 and 45 years,
- (iv) Distributor under the scheme will have to be a permanent resident of the village(s) covered by particular location,
- (v) All agencies under this scheme to be in the joint name of husband and wife. In case of applicants who are single the `spouse` will automatically become a partner after the marriage
- (vi) Reservation for SC/ST categories has also been provided for.
- (vii) The selection of the distributor would be by draw of lots from amongst all candidates who have secured more than 80% marks on the criteria of financial capability and education qualifications.

Advertisements inviting applications for distributors under the scheme have been released in 13 States and the selection process is in progress as per policy. The details of locations advertised are as under:

Name of States Number of locations

Andhra Pradesh 331

Bihar 251

Chhatisgarh 39

Jharkhand 80

Karnataka 48

Madhya Pradesh 97

Maharashtra 253

Odisha 101

Puducherry 1

Rajasthan 192

Tamil Nadu 130

Uttar Pradesh 331

West Bengal 175

So far no LPG distributor under this scheme has been commissioned. Commissioning / opening of distributors involves Field Verification of Credentials of the selected candidate, construction of godown/ showroom and obtaining statutory clearances. It is therefore, not possible to indicate any time frame for commissioning / opening of LPG distributors, but every effort is being made to do so as quickly as possible.

(d) to (f): OMCs have reported that they have not received any established complaints on irregularity in selection of LPG distributors under RGGLVY. However, Indian Oil Corporation Limited (IOC) has reported that they have received three complaint against selected candidates in the State of West Bengal which are being handled by them as per the laid down procedure/guidelines.